



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification

Jammu, the 23RD of March, 2017.

SRO 137 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following Officers to be the Executive Magistrates of the first class, who may exercise all the powers of an Executive Magistrate of the first class within their respective areas/territorial jurisdiction for 35- Wachi and 36- Shopian Assembly segments, till the bye election of 3- Anantnag Parliamentary constituency is over:-

S.No.	Name of the Officer S/Shri	Designation.	Place of Posting
01	Hamidullah Dar	Chief Animal Husbandry Officer Shopian	Shopian
02	Mohammad Sidiq Dar	Executive Engineer Mughal Road Division	Shopian
03	Nasarulla	Chief Agriculture Officer	Shopian
04	Abdul Salam Itoo	District Statistical & Evaluation Officer	Shopian
05	M Maqbool Bundoo	Executive Engineer REW	Shopian
06	Naseer Ahmad Bhat	District Mineral Officer	Shopian
07	Irshad Hussain	Executive Engineer PDD	Shopian.

By Order of the Government of Jammu and Kashmir.

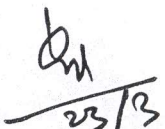
Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA.

NO: LD (P) 2008/Shopian.

Dated:- 23 - 03 - 2017

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate Shopian. This is with reference to his O.M. No. DEO/S/LS/17/952-54 dated 23-03-2017.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L, J& PA (w.7.s.c).


(Khurshid Ahmad Bhat)
Assistant Legal Remembrancer,
Department of LJ&P.A.